



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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**(DES - VI SECTION)****MINUTES OF THE NORMS COMMITTEE- VI****MEETING No.** NC/6/MEET/Feb/202526/19**DATED:** 02/03/2026Please Note

- I. For information of exporters, Norms Committee - VI handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 1 to 26, 94 to 98 .Communications in respect of cases/pertaining to NC- VI may be sent to email address: nc6.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/6/MEET/Feb/202526/19 dated 02/03/2026 of Norms Committee - VI for the year 2025-26 was held on 02/03/2026 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives   | Department                             |
|-------|-------------------------------------------|----------------------------------------|
| 1     | Raj Kumari Singh, Deputy DGFT             | DGFT(HQ)                               |
| 2     | Annu Kumari, Technical Consultant         | Ministry of Food Processing Industries |
| 3     | Bindu J, Technical Consultant             | Ministry of Commerce & Industry        |
| 4     | Dineshnarain Mathur, Technical Consultant | DGFT                                   |
| 5     | Nand Lal, Technical Consultant            | DGFT                                   |
| 6     | Shaish Kumar, Technical Consultant        | DGFT                                   |

**Case Details and Decision(s):**

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 1 / NC/6/MEET/Feb/202526/19                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | FISCHE DESIGN                               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM REVIW00004011AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 05AX04001463 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0511027446/12/09/2024                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority (Tech-1), applicant was asked to appear for PH, since PH was not attended by the firm. Now, the firm is required to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Use of braided wire in export with specs.</li> <li>2. In Application 4E wastage indicated was 0 %, however requirement shown as 1.01 meter.</li> <li>3. Net Import content in export.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                            | 2 / NC/6/MEET/Feb/202526/19                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                          | ARJAN IMPEX PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00005804AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                      | 05AX04001930 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                 | 0511027909/23/09/2024                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.</p> <p>The case stands deferred.</p> |                                             |

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|----------------|---------------------------------------------|
| Case No.       | 3 / NC/6/MEET/Feb/202526/19                 |
| Case Status    | Case Rejected                               |
| Party Name     | OM EXIM CORPORATION                         |
| Meeting Number | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|
| and Date                                                                                                                                                                                                                   |                           |
| HQ File Number                                                                                                                                                                                                             | HQRNORM REVIW00005723AM26 |
| RA File Number                                                                                                                                                                                                             | 08AX04001626 AM25         |
| Licence No and Date                                                                                                                                                                                                        | 0811013656/31/12/2024     |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda, and after detailed deliberation, the committee decided to reject the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                           |

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| Case No.                                                                                                                                                                                                                   | 4 / NC/6/MEET/Feb/202526/19                 |
| Case Status                                                                                                                                                                                                                | Case Rejected                               |
| Party Name                                                                                                                                                                                                                 | OM EXIM CORPORATION                         |
| Meeting Number and Date                                                                                                                                                                                                    | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                             | HQRNORM REVIW00005724AM26                   |
| RA File Number                                                                                                                                                                                                             | 08AX04001806 AM25                           |
| Licence No and Date                                                                                                                                                                                                        | 0811013887/23/01/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda, and after detailed deliberation, the committee decided to reject the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 5 / NC/6/MEET/Feb/202526/19                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | LATIYAL HANDICRAFTS PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00005825AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 13AX04000368 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 1311003677/10/02/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority (Tech-NL), it was decided to call the firm for a PH. The firm is required to submit the following information:</p> <ol style="list-style-type: none"> <li>1. The quality of oak wood indicating texture and specification etc., and which form of wood is imported.</li> <li>2. Specification/thickness sizes of veneer to import with photographs.</li> </ol> |                                             |

3. Nomenclature to three types of export items.
  4. Net import content of wood and veneer in each type of export item.
  5. Justification of wastage of wood and veneer and to explain meaning of balance Veneer,
- The case stands deferred.

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|-------------------------|---------------------------------------------|
| Case No.                | 6 / NC/6/MEET/Feb/202526/19                 |
| Case Status             | Case Deferred                               |
| Party Name              | LATIYAL HANDICRAFTS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number          | HQRNORM REVIW00005828AM26                   |
| RA File Number          | 13AX04000429 AM25                           |
| Licence No and Date     | 1311003811/01/04/2025                       |

Norms Committee Decision:

NC considered the case as per the agenda. Based on the comments received from the Technical Authority (Tech-NL), it was decided to call the firm for a PH. The firm is required to submit the following information:

1. The quality of oak wood indicating texture and specification etc., and which form of wood is imported.
  2. Specification/thickness sizes of veneer to import with photographs.
  3. Nomenclature to three types of export items.
  4. Net import content of wood and veneer in each type of export item.
  5. Justification of wastage of wood and veneer and to explain meaning of balance Veneer,
- The case stands deferred.

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|---------------------------|---------------------------------------------|
| Case No.                  | 7 / NC/6/MEET/Feb/202526/19                 |
| Case Status               | Case Rejected                               |
| Party Name                | DHAIRYA INTERNATIONAL                       |
| Meeting Number and Date   | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number            | HQRNORM REVIW00005593AM26                   |
| RA File Number            | 08AX04000087 AM26                           |
| Licence No and Date       | 0811014740/21/04/2025                       |
| Norms Committee Decision: |                                             |

NC considered the case as per the agenda, and after detailed deliberation, the committee decided to reject the case.

RA may take suitable consequential action accordingly.

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| Case No.                                                                                                             | 8 / NC/6/MEET/Feb/202526/19                 |
| Case Status                                                                                                          | Case Rejected                               |
| Party Name                                                                                                           | SHREE AGRO INTERNATIONAL                    |
| Meeting Number and Date                                                                                              | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                       | HQRNORM REVIW00005611AM26                   |
| RA File Number                                                                                                       | 08AX04000120 AM26                           |
| Licence No and Date                                                                                                  | 0811014793/24/04/2025                       |
| Norms Committee Decision:                                                                                            |                                             |
| NC considered the case as per the agenda, and after detailed deliberation, the committee decided to reject the case. |                                             |
| RA may take suitable consequential action accordingly.                                                               |                                             |

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| Case No.                                                                                                                                                                                                                                                       | 9 / NC/6/MEET/Feb/202526/19                 |
| Case Status                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                     | Medikonda Nutrients                         |
| Meeting Number and Date                                                                                                                                                                                                                                        | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                 | HQRNORM APPLY 00004033AM26                  |
| RA File Number                                                                                                                                                                                                                                                 | 09AX04000816 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                            | 0911010800/03/11/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                      |                                             |
| NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. Tech-2 and their comments are awaited. The Committee decided to send a reminder to Tech-2 to expedite their comments. |                                             |
| The case stands deferred.                                                                                                                                                                                                                                      |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 10 / NC/6/MEET/Feb/202526/19                |
| Case Status             | Case Approved                               |
| Party Name              | NUEVO POLYMERS PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number          | HQRNORM APPLY 00004028AM26                  |
| RA File Number          | 33AX04000108 AM26                           |
| Licence No and Date     | 3311003156/03/11/2025                       |

## Norms Committee Decision:

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority i.e. MoFPI, allowing the following inputs or as applied by the firm:

| Export Serial No. | Export Item Name       | Quantity (KGS) | Import Serial No. | Import Item Name                       | Quantity (KGS) |
|-------------------|------------------------|----------------|-------------------|----------------------------------------|----------------|
| 1.                | Guargum Powder (other) | 300000.0       | 1.                | Biogal P Conc alphaglactosidase enzyme | 450.0          |

## NOTE:

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.
2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.
3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

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|-------------------------|---------------------------------------------|
| Case No.                | 11 / NC/6/MEET/Feb/202526/19                |
| Case Status             | Case Deferred                               |
| Party Name              | AVANTI OVERSEAS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number          | HQRNORM APPLY 00004049AM26                  |
| RA File Number          | 05AX04002757 AM26                           |
| Licence No and Date     | 0511036089/04/11/2025                       |

## Norms Committee Decision:

NC considered the case as per the agenda. Based on the comments received from the Technical Authority (Tech-1) the firm is required to submit the following information:

1. Copy of Licence, since Import Item No.15, Unit of Import is shown as Kg (Activity) which is not relevant.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                   | 12 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                 | FISCHE DESIGN                               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                    | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00004102AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                             | 05AX04002481 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                        | 0511035655/06/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority (Tech-1) the firm is required to submit the following information:</p> <p>1. Net content of each import item in each of the export product.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                           | 13 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                         | NATURAL REMEDIES PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004103AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                     | 07AX04001414 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                | 0711016116/06/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information:</p> <p>1. Detailed step-wise analysis of wastage during the processing stage.</p> <p>The case stands deferred.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 14 / NC/6/MEET/Feb/202526/19                |
| Case Status               | Case Deferred                               |
| Party Name                | CREATIVE GARMENTS PRIVATE LIMITED           |
| Meeting Number and Date   | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number            | HQRNORM APPLY 00004206AM26                  |
| RA File Number            | 03AX04004085 AM26                           |
| Licence No and Date       | 0311048897/11/11/2025                       |
| Norms Committee Decision: |                                             |

NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.

The case stands deferred.

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|-------------------------|---------------------------------------------|
| Case No.                | 15 / NC/6/MEET/Feb/202526/19                |
| Case Status             | Case Deferred                               |
| Party Name              | FLEX FOODS LIMITED                          |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number          | HQRNORM APPLY 00004181AM26                  |
| RA File Number          | 05AX04002637 AM26                           |
| Licence No and Date     | 0511036205/11/11/2025                       |

**Norms Committee Decision:**

NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.

The case stands deferred.

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|-------------------------|---------------------------------------------|
| Case No.                | 16 / NC/6/MEET/Feb/202526/19                |
| Case Status             | Case Deferred                               |
| Party Name              | PARAYIL FOOD PRODUCTS PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number          | HQRNORM APPLY 00004182AM26                  |
| RA File Number          | 10AX04000231 AM26                           |
| Licence No and Date     | 1011003514/11/11/2025                       |

**Norms Committee Decision:**

NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. CIFT and their comments are awaited. The Committee decided to send a reminder to CIFT to expedite their comments.

The case stands deferred.

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| Case No.    | 17 / NC/6/MEET/Feb/202526/19 |
| Case Status | Case Deferred                |
| Party Name  | SEAHATH CANNING COMPANY      |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004184AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 03AX04004071 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0311048865/11/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                       | 18 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                     | VEE NATURAL                                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                        | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00004190AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                 | 05AX04002826 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                            | 0511036222/11/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information:</p> <p>1. Detailed process flow chart alongwith proper justification of the <b>input-output ratio</b> and <b>wastage</b>.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                      | 19 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                    | ECOVINAL INTERNATIONAL PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004205AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                | 07AX04001177 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                           | 0711016168/11/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information:</p> <p>1. Detailed process flow chart of the manufacturing process of the export product.</p> |                                             |

2. Proper justification of the wastage occurring during the course of processing.

The case stands deferred.

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|-------------------------|---------------------------------------------|
| Case No.                | 20 / NC/6/MEET/Feb/202526/19                |
| Case Status             | Case Approved                               |
| Party Name              | AMOL PHARMACEUTICALS PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number          | HQRNORM APPLY 00004211AM26                  |
| RA File Number          | 13AX04000264 AM26                           |
| Licence No and Date     | 1311004346/12/11/2025                       |

**Norms Committee Decision:**

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority i.e. Tech-2, allowing the following inputs:

| Export Serial No. | Export Item Name                                                                                                 | Quantity ( NOS) | Import Serial No. | Import Item Name   | Quantity (MG) |
|-------------------|------------------------------------------------------------------------------------------------------------------|-----------------|-------------------|--------------------|---------------|
| 1.                | Export Item Name: Activated Charcoal Capsules (Each capsule containing Activated Charcoal Not Less Than 280 mg.) | 01              | 1.                | Activated Charcoal | 281.4         |

**NOTE:**

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.
2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.
3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

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|-------------|-----------------------------------|
| Case No.    | 21 / NC/6/MEET/Feb/202526/19      |
| Case Status | Case Deferred                     |
| Party Name  | CREATIVE GARMENTS PRIVATE LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00004223AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                      | 03AX04004043 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                 | 0311048920/12/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                    | 22 / NC/6/MEET/Feb/202526/19                                       |                 |                   |                                  |                |
| Case Status                                                                                                                                                                                 | Case Approved                                                      |                 |                   |                                  |                |
| Party Name                                                                                                                                                                                  | TTK HEALTHCARE LIMITED                                             |                 |                   |                                  |                |
| Meeting Number and Date                                                                                                                                                                     | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026                        |                 |                   |                                  |                |
| HQ File Number                                                                                                                                                                              | HQRNORM APPLY 00004324AM26                                         |                 |                   |                                  |                |
| RA File Number                                                                                                                                                                              | 07AX04001519 AM26                                                  |                 |                   |                                  |                |
| Licence No and Date                                                                                                                                                                         | 0711016230/18/11/2025                                              |                 |                   |                                  |                |
| Norms Committee Decision:                                                                                                                                                                   |                                                                    |                 |                   |                                  |                |
| NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority i.e. MoFPI, allowing the following inputs or as applied by the firm: |                                                                    |                 |                   |                                  |                |
| Export Serial No.                                                                                                                                                                           | Export Item Name                                                   | Quantity ( KGS) | Import Serial No. | Import Item Name                 | Quantity (KGS) |
| 1.                                                                                                                                                                                          | UNFRIED SNACK PELLETS (PAPAD) - MIXED RINGS - RED / YELLOW/ ORANGE | 78261.0         | 1.                | POTATO GRANULES(POTATO GRANULES) | 18053.56       |

NOTE:

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBI 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                       | 23 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                     | RAINCHECK EARTH PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00004352AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | 05AX04002787 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | 0511036420/19/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the clarification/supporting justification on the following:</p> <ol style="list-style-type: none"> <li>1. Details of wastage at each stage of production.</li> <li>2. Justification for the wastage claimed.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                           | 24 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                         | CREATIVE GARMENTS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004357AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                     | 03AX04004214 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                | 0311049158/19/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.</p> |                                             |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                           | 25 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                         | CREATIVE GARMENTS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004358AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                     | 03AX04004212 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                | 0311049159/19/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                           | 26 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                         | CREATIVE GARMENTS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004430AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                     | 03AX04004255 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                | 0311049245/24/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather</p> <p>The case stands deferred.</p> |                                             |

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|-------------|------------------------------|
| Case No.    | 27 / NC/6/MEET/Feb/202526/19 |
| Case Status | Case Deferred                |

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| Party Name                                                                                                                                                                                                                                                                                                                            | GLOBAL GREEN COMPANY LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004494AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 07AX04001498 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0711016297/26/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                         | 28 / NC/6/MEET/Feb/202526/19                                                       |                 |                   |                    |               |
| Case Status                                                                                                                                                                                      | Case Approved                                                                      |                 |                   |                    |               |
| Party Name                                                                                                                                                                                       | SANGEN LIFE SCIENCES PRIVATE LIMITED                                               |                 |                   |                    |               |
| Meeting Number and Date                                                                                                                                                                          | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026                                        |                 |                   |                    |               |
| HQ File Number                                                                                                                                                                                   | HQRNORM APPLY 00004493AM26                                                         |                 |                   |                    |               |
| RA File Number                                                                                                                                                                                   | 07AX04001474 AM26                                                                  |                 |                   |                    |               |
| Licence No and Date                                                                                                                                                                              | 0711016296/26/11/2025                                                              |                 |                   |                    |               |
| Norms Committee Decision:                                                                                                                                                                        |                                                                                    |                 |                   |                    |               |
| NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority i.e. Tech-2, allowing the following inputs:                               |                                                                                    |                 |                   |                    |               |
| Export Serial No.                                                                                                                                                                                | Export Item Name                                                                   | Quantity ( KGS) | Import Serial No. | Import Item Name   | Quantity (MG) |
| 1.                                                                                                                                                                                               | Gugulipid 7.5% 40 mesh (Total Guggulsterones (E+Z) Not Less Than 7.5% w/w by HPLC) | 01 KG           | 1.                | Guggulsterones 98% | 0.0714 KG     |
| NOTE:                                                                                                                                                                                            |                                                                                    |                 |                   |                    |               |
| 1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website. |                                                                                    |                 |                   |                    |               |
| 2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above                                                                                                    |                                                                                    |                 |                   |                    |               |

mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                            | 29 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                          | AVANTI OVERSEAS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00004519AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                      | 05AX04003128 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                 | 0511036627/28/11/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                           | 30 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                         | ARJAN IMPEX PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004542AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                     | 05AX04003160 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                | 0511036676/01/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.</p> |                                             |

The case stands deferred

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| Case No.                                                                                                                                                                                                                                                                                                                              | 31 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                            | SWAJI NUTRITIONALS PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004707AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 07AX04001533 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0711016404/09/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 32 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | VANTAGE NUTRITION LLP                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00004732AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04003942 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311049495/10/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority (Tech-2), the firm is required to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Approved composition of Export item from Competent Authority.</li> <li>2. COA of Export Item showing % Active Ingredient content.</li> <li>3. COA of Import item from Foreign Supplier showing % Active Ingredient Content.</li> <li>4. Net content of Import item in the Export and details of wastage claimed.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 33 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | VANTAGE NUTRITION LLP                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00004731AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04003943 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311049490/10/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority (Tech-2), the firm is required to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Approved composition of Export item from Competent Authority.</li> <li>2. COA of Export Item showing % Active Ingredient content.</li> <li>3. COA of Import item from Foreign Supplier showing % Active Ingredient Content.</li> <li>4. Net content of Import item in the Export and details of wastage claimed.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                      | 34 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                    | SAHYADRI FARMS POST HARVEST CARE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004729AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                | 31AX04000386 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                           | 3111005558/10/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the clarification/supporting justification on the following:</p> <ol style="list-style-type: none"> <li>1. Details of wastage at each stage of production.</li> <li>2. Justification for the wastage claimed.</li> </ol> |                                             |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                           | 35 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                         | REYNOLDS PENS INDIA PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004716AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                     | 04AX04000929 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                | 0411010868/10/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority (Tech-1) the firm is required to submit the following information:</p> <ol style="list-style-type: none"> <li>1. No of pens made out of nickel steel wire and stainless steel wire.</li> <li>2. Justification of 7.5 % wastage in wire with process diagram.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                            | 36 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                          | STAR GLOBAL                                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00004742AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                      | 05AX04003134 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                 | 0511036772/11/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.</p> <p>The case stands deferred.</p> |                                             |

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| Case No. | 37 / NC/6/MEET/Feb/202526/19 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | SHREE BHAGWATI FLOUR AND FOODS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00004744AM26                     |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 08AX04001478 AM26                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0811016940/11/12/2025                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the clarification/supporting justification/clarification on the following:</p> <ol style="list-style-type: none"> <li>1. Mismatch between Import description given in 4E and Process/Process Flow Chart</li> <li>2. Mismatch in wastage figures</li> <li>3. Stepwise process wastage.</li> </ol> <p>The case stands deferred.</p> |                                                |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 38 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | APURVA ORGANICS LTD.                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00004750AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 02AX04000676 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0211010066/11/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority (Tech-2), the firm is required to submit the following information:</p> <ol style="list-style-type: none"> <li>1. % composition of Tea to be exported in Tea Bags.</li> <li>2. Net weight of Import Item No.(3) and (4) in each Tea Bag and wastage claimed thereon.</li> <li>3. Specific description of Import Item No.(3) and (4).</li> <li>4. Details of Import Item No.(2) with working sheet and sample.</li> </ol> <p>The case stands deferred.</p> |                                             |

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|----------------|---------------------------------------------|
| Case No.       | 39 / NC/6/MEET/Feb/202526/19                |
| Case Status    | Case Deferred                               |
| Party Name     | JINDAL POLYBUTTONS PRIVATE LIMITED          |
| Meeting Number | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |

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| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00004751AM26 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 05AX04003306 AM26          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0511036901/11/12/2025      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. Tech-NL, the firm is required to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Drawing/design (indicating dimension) of each export item and also photographs of imported wood.</li> <li>2. Calculation of requirement of wood and foam indicating net content &amp; wastage, separately.</li> <li>3. Justification of waste claimed, to fill 4 E table for indigenous items.</li> </ol> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                              | 40 / NC/6/MEET/Feb/202526/19                |
| Case Status                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                            | NEO FOODS PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Feb/ 202526/ 19 and 02/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00005306AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 07AX04001851 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0711016711/13/01/2026                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |